



# Central Electricity Regulatory Commission

4th Floor, Chandrasekhar Building, 18 Jangpeth, New Delhi-110001,  
Phone : 23353503, FAX: 23753023

Petition No. 89/TL/2021

Dated: 30.4.2021

## NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under sub-section (1) of Section 15 of the Electricity Act, 2003 ('the Act') has been made by Ramgarh New Transmission Limited, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110 016 to establish transmission system for "Transmission System strengthening scheme for evacuation of power from Solar Energy Zones in Rajasthan (8.1 GW) under Phase II-Part A", on Build, Own, Operate and Maintain (BOOM) basis (hereinafter referred to as "the Project") consisting of the following elements:

Sr. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date
1	Establishment of 400/220 kV, 4x500 MVA at Ramgarh-II (Fatehgarh-III) PS with 420 kV (2x125 MVAR) bus reactor	18 months
2	Ramgarh-II (Fatehgarh-III) PS - Fatehgarh- II PS 400 kV D/c line (Twin HTLS*)	
3	2 no. of 400 kV line bays at Fatehgarh- II for Ramgarh-II (Fatehgarh-III) PS-Fatehgarh- II PS 400kV D/c line	
4	Ramgarh-II (Fatehgarh-III) PS-Jaisalmer-II (RVFV) 400 kV D/c line (Twin HTLS*)	
5	2 no. of 400 kV line bays each at Jaisalmer- II for Ramgarh-II (Fatehgarh-III) - Jaisalmer-II 400kV D/c line	

- \*with minimum capacity of 2100 MVA on each circuit at nominal voltage.
- The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of Rs. 390.53 million per annum on the basis of the competitive bidding carried out by REC Transmission Projects Company Limited in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.
  - The Central Transmission Utility has recommended for grant of transmission licence to the applicant to establish the proposed transmission system.
  - Based on material available on record, the Commission has, vide order dated 29.4.2021 in Petition No. 89/TL/2021, proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.
  - A copy of the application, along with its annexures and enclosures, made by the applicant for grant of inter-State transmission licence to Ramgarh New Transmission Limited before the Commission can be accessed at the website [www.powergrid.in](http://www.powergrid.in) or inspected by any person in the Commission's office by following the laid down procedure.
  - Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 14.5.2021 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
  - The application shall be taken up for further hearing by the Commission in due course. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

(Sanoj Kumar Jha)  
Secretary